

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:77

ANSWERED ON:02.12.2003

CROSS BORDER TERRORISM

ALE NARENDRA;ASHOK KUMAR PATEL;PADAMSEN CHAUDHARY;PRABODH PANDA;SRIKANTA DATTA NARASIMHARAJA  
WADIYAR

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the position of cross border terrorism along the western border of the country as on date;
- (b) the number of terrorists/infiltrators detected and killed during the last three years and till date, month-wise alongwith their nationality;
- (c) whether the Government are aware of the fact that terrorists from Pakistan have started choosing other neighbouring countries to send infiltrators into India;
- (d) if so, the details of preventing steps taken in this regard;
- (e) the diplomatic and security steps taken to tackle the problem of cross border terrorism in the country;
- (f) whether the Government have any mechanism for constant consultation with leaders of political parties for taking effective steps against cross border terrorism; and
- (g) if so, the details thereof and the results of such consultations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) to (g): A statement is annexed.

ANNEXTURE

Statement referred to in reply to Lok Sabha Unstarred Question No. 77 for 2.12.2003 regarding "Cross Border Terrorism"

(a): The infiltration and cross-border terrorism have been continuing along the western border during the current year.

(b): As per information available, the details of foreign mercenaries arrested/killed during the last three years alongwith their nationality is as under:-

Year    Arrested    Killed

2001    -    625 (425 Pakistanis/Pok, 9 Afghanis and 191 others.  
2002    10# (10 Pak/Pok) 508 (447 Pak/Pok, 5 Afghanis and 56 others  
2003    4 (4 Pak/Pok)    392 (359 Pak/Pok and 33 others.

# Figures in bracket show nationality.

(c): There are reports that Nepal and Bangladesh are being used by Pak/Pak ISI to send infiltrators into India.

(d) & (e): The Government, jointly with the State Government, has adopted a multi-pronged approach, to contain cross border terrorism perpetrated by the pro Pak terrorist outfits/Pak ISI in Jammu & Kashmir and other parts of the country, which includes, inter-alia, strengthening border management, galvanizing the intelligence machineries, modernization of the State Police forces and CPMFs and multi-tiered and multi-modal deployment along with International Border/LoC and near the ever changing infiltration routes to check infiltration, as well as other action against terrorists within J&K.

Strengthening of borders is undertaken by way of raising additional Border Guarding Forces, designation of Lead Intelligence Agency at each border and deployment of hi-tech electronic surveillance equipments on the borders. The Government has set up Joint Working Groups with the neighboring countries to facilitate cooperation in combating cross-border terrorism.

(f) & (g): The mechanism for constant consultation with the political parties for tackling the problem of terrorism effectively is through the consultative committee of the Ministry & different committees of the Parliament and through Special Mentions/Parliament questions. Besides, the State Governments are sensitized to the emerging threats in the internal security scenario in the Chief Secretaries/Directors General of Police and the Chief Ministers' Conferences on Internal Security now being held every year.